

निर्माण और आवास मंत्री (श्री पी. सी. सेठी) : (क) और (ख) मई, 1978 में निर्माण कार्य करने की अनुमति इस शर्त पर दी गई थी कि विकास कार्य करने की जिम्मेदारी कालोनाइजर/प्लॉट मालिकों की होगी।

(ग) और (घ). उपर्युक्त (क) और (ख) के उत्तर को देखते हुए प्रश्न ही नहीं उठता।

(ङ) निर्माण कार्य की गतिविधियों की छूट देते समय कोई समय सीमा तय नहीं की गई थी, तथापि, कालोनाइजर/प्लॉट मालिकों को शेष विकास कार्य को तुरन्त करने के लिए कहा गया है।

†[THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI); (a) and (b) The building activity was permittee in May, 1978 on the condition that the responsibility for the development would rest with the colonizers/plot-holders.

(c) and (d) The question does not arise in view of reply against (a) and (b) above.

(a) No time limit was fixed at the time of releasing the building activity. However, the colonisers/plot-holders have been asked to expedite the remaining development].

Non-availability of V.P.P. forms in Allahabad Post Office

325. SHRI BISHAMBHAR NATH PANDE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that VPP forms are not available at the various post offices at Allahabad; and

(b) ii so, what remedial steps are being taken to make these forms available?

†[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

Death of a lift mechanic

326. DR. BHAI MAHAVIR: SHRI LADLI MOHAN NIGAM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Hindustan Times' of the 11th July, 1980 under the heading "who killed the lift mechanic" in a Government colony in Delhi;

(b) what are the details of the incident;

(c) whether Government, have fixed the responsibility relating to this mishap; and

(d) what steps Government have taken or propose to take to avoid such mishap in future?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes.

(b) On the 9th July, 1980, M/s Virdee Electrical Company, New Delhi, was attending to replacing/ providing vision glass panels in the landing doors in lift No. 4 installed in the Multi-storeyed Flats, 'B' Block, Peshwa Road, DIZ area, New Delhi, Shri Surinder Singh was engaged, along with other co-workers, by the above said firm. While doing the work, Shri Surinder Singh met with an accident and died on the spot.

(c) The cause of the accident is under investigation by a Departmental Committee, whose findings are still awaited.

(d) Further remedial action will be taken on receipt of the Committee's findings.